

[Shrimati Sushila Rohatgi]  
sions) under article 15(1) of the  
Constitution:—

- (i) Report of the Comptroller and Auditor General of India for the year 1974-75, Union Government (Defence Services). [Placed in Library. See No. LT-10787/76].
- (ii) Report of the Comptroller and Auditor General of India for the year 1974-75, Union Government (Railways). [Placed in Library. See No. LT-10788/76].
- (iii) Report of the Comptroller and Auditor General of India for the year 1974—Union Government (Commercial)—Part IV—Individual points of interests and a Resume of the Company Auditors' Reports. [Placed in Library. See No. LT-10789/76]
- (2) A copy of Appropriation Accounts of the Defence Services for the year 1974-75 and Commercial Appendix thereto (Hindi and English versions). [Placed in Library. See No. LT-10790/76.]
- (3) A copy of Appropriation Accounts, Railways, for 1974-75, Part I—Review (Hindi and English versions). [Placed in Library. See No. LT-10791/76.]
- (4) A copy of Appropriation Accounts, Railways, 1974-75, Part II—Detailed Appropriation Accounts (Hindi and English versions). [Placed in Library. See No. LT-10792/76.]
- (5) A copy of Block Accounts (including Capital statements comprising the Loan Accounts, Balance Sheets and Profit and Loss Accounts Railways for 1974-75 (Hindi and English versions). [Placed in Library. See No. LT-10791/74]

**DRUGS AND COSMETICS (4TH AMDT.)  
RULES, 1976**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table a copy of the Drugs and Cosmetic (Fourth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R 515 in Gazette of India dated the 10th April, 1976, under section 36 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-10794/76.]

**REVIEW & ANNUAL REPORT OF MYSORE  
IRON AND STEEL LTD., BHADRAVATI FOR  
1974-75**

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956:—

- (1) Review by the Government on the working of the Mysore Iron and Steel Limited, Bhadravati (Karnataka), for the year 1974-75.
- (2) Annual Report of the Mysore Iron and Steel Limited, Bhadravati (Karnataka), for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10795/76.]

11.55-12 hrs.

*Correction of Answer to Starred  
Question No. 333 dated 30th January,  
1976, re. violation of Foreign Exchange  
Regulations by concerns*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): In the proceedings of Lok Sabha in the